

E FIR No.010894/2020
PS Sarai Rohilla
U/s 379/411/34 IPC State
Vs. Ravi etc.

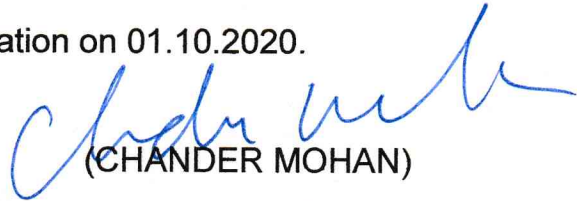
30.07.2020

Through video conferencing

Fresh charge sheet filed. It be checked and registered.

Present: Ld. APP for the state.

Put up for consideration on 01.10.2020.



(CHANDER MOHAN)

MM-04 (CENTRAL),
DELHI 30.07.2020

FIR No.23/2020
PS Sarai Rohilla
U/s 188 IPC
State Vs. Brij Mohan

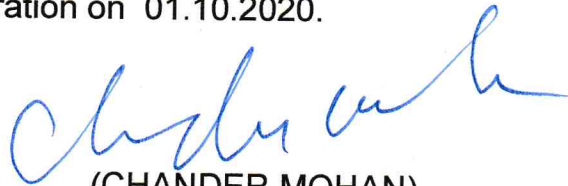
30.07.2020

Through video conferencing

Fresh charge sheet filed. It be checked and registered.

Present: Ld. APP for the state.

Put up for consideration on 01.10.2020.



(CHANDER MOHAN)

MM-04 (CENTRAL),
DELHI 30.07.2020

FIR No.213/2020
PS Sarai Rohilla
U/s 380/457/411/34 IPC
State Vs. Sonu @ Jangli

30.0.7.2020

Through video conferencing

Application for status report .

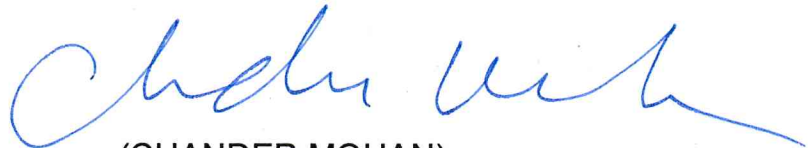
Present: Counsel for the applicant.

Status report filed . Copy supplied to counsel for accused.

Heard counsel for accused .

As per report stolen property was recovered from the house of the accused Sonu and he is avoiding his arrest.

Copy of status report supplied. There is no other prayer. Application is accordingly disposed of. Copy be provided to counsel for accused.



(CHANDER MOHAN)

MM-04 (CENTRAL),
DELHI 30.07.2020